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Physiotherapy and subsequently by

vocational training of these patients to

help them to be rehabilitated in their own

socio-economic environment.

T.B. The scheme regarding the establishment of more number of District T.B. Centres/T.B. Hospitals with beds has been included under State Plan Sector during the Vlth Plan Period. Under the Central Sector only material and equipments and Anti-TB drugs are being provided.

Blindness: There is no proposal to open new hospital/institutions. However, the Government proposes to upgrade and expand the existing infra-struture to provide comprehensive Eye-Care Services.

## Neglect Of an injured journalist by **Hospital Authorities**

- 1159. SHRI JAGANNATH SITARAM AKARTE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to
- (a) whether Government have received any communication from a Member of Parliament about the alleged neglect by medical authorities of Dr. Ram Manohar Lohia Hospital, Delhi? of an injured journalist on the 18th November, 1981; and
- (b) whether any enquiry has been conducted in this regard; if so, the details thereof and the action taken against the persons found guilty of neglect?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI LY WELFARE (MISS KUMUD-

BEN M. JOSHI): (a) A communication dated 20-11-1981 was received from a Hon. Member of Parliament in this respect.

to Questions

(b) An enquiry was held and the report is under consideration.

## .. Dhanwantri Ayurvedic CoflUeigre, Mundka, Delhi

- 1160. SHRI S. KUMARAN; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that a Dhanwantri Ayurvedic College, Mundka, Delhi is being run in two temporary constructions having 6 and 4 rooms and eve<sub>n</sub> approach road is not proper;
- (b) whether college building has a total area of only 200 Sq. yards;
- (c) whether it is a fact that there in no laboratory in the building for pathological
- (d) if so, what are the details in this regard;
- (e) whether Government have received any memorandum from the students;
- of; (f) if so, what are the details there
- (g) whether Inspection Committee of the Examining body made an ins pection on 21-11-1980;
- (h) if so, what are the details of the report submitted;
- (i) whether on the basis of the report a show cause notice was issued on 9-7-1981:
- (i) if so, the details thereof and the action taken being taken in the matter;
- (k) what are the reasons for delay in taking action in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) and (b) Ye\* Sir.